

tendent of the District Jail who is also looking after the maintenance of the entire building of the Cellular Jail, is shifted to the proposed new jail complex.

5. The Andaman & Nicobar Administration have brought out a booklet on the Cellular Jail National Memorial setting out history and highlighting its significance. The booklet is already being distributed through usual publicity media employed by the Andaman & Nicobar Administration to convey information about these Islands.

6. The estimated cost of constructing a new jail complex so as to vacate Wing No. I of the Cellular Jail is Rs. 1.63 crores. The financial implications of implementing the other suggestions have not been worked out.

**News item captioned "Big racket in Steel unearthed"**

2403. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned 'Big racket in steel unearthed' appearing in the 'Times of India', New Delhi dated the 5 April, 1981 ;

(b) if so, the broad details of the organised racket and his reaction thereto ; and

(c) the action taken or proposed to be taken against the delinquent firms and officers of the Delhi State Industrial Development Corporation involved ?

**THE MINISTER OF STATE  
IN THE MINISTRY OF INDUSTRY  
(SHRI CHARANJIT CHANANA) :**

(a) Yes, Sir.

(b) According to a report received from the Delhi Administration, the

Special Cell of New Delhi District Police arrested one Shri Kashmiri Lal outside the office premises of the Delhi State Industrial Development Corporation on 10-3-1981 and also registered a criminal case u/s 420/468/471 IPC at P.S. Connaught Place.

(c) After investigation the police informed the Delhi State Industrial Development Corporation that the said case has been treated as untraced. The police have not suggested any action against anyone.

**Protest by Cusus Employees  
Regarding Computerisation  
of Data Processing Department**

2405. SHRI GHINTAMANI JENA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the census employees are strictly against the computerisation of the Data Processing Department as it would lead to large scale retrenchment and affect the promotional aspects of the regular staff of the department ; and

(b) if so, the reaction of Government in this regard ?

**THE MINISTER OF STATE  
IN THE MINISTRY OF HOME  
AFFAIRS (SHRI YOGENDRA  
MAKWANA) (a) and (b).** Apprehensions regarding retrenchment and erosion of promotional opportunities have been expressed by All India Federation of Census Employees but the scheme of computerisation of Census Data envisages creation of a large number of personnel to act as Operators, Supervisors, etc. and to the extent the Census employees possess the requisite educational qualification and experience, they will be considered for appointment to these posts. There is, therefore, no question of retrenchment or loss of

promotional prospects of the Census staff as a result of computerisation and the representatives of the Federation have been informed that their apprehensions are without any basis.

### सिगरेटों का उत्पादन

2406. श्रीमती संयोगिता राने : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में सिगरेट का वार्षिक कितना उत्पादन होता है और उसका मूल्य क्या है तथा पिछले तीन वर्षों के दौरान इसके उत्पादन में कितनी वृद्धि हुई है;

(ख) क्या अनेक देशों में इस पर प्रति-बन्ध लगा हुआ है, क्योंकि यह स्वास्थ्य के लिए हानिकारक है; और

(ग) यदि हो, तो इस पर सरकार की क्या प्रतिक्रिया है ?

उद्योग मंत्रालय के राज्य मंत्री (श्री चरणजीत चानना) : (क) यह अनुमान लगाया गया है कि वर्ष 1978 में उत्पादन 70,9130 लाख सिग्रेटों का जिनका मूल्य लगभग 156 करोड़ रु० था। वर्ष 1980 में उत्पादन 85350 लाख सिग्रेट और बढ़ गया है।

(ख) सरकार को ठीक-ठीक जानकारी नहीं है।

(ग) उपर्युक्त (ख) को ध्यान में रखते हुए प्रश्न ही नहीं उठता।

महर्षि योगी के शिविर में भाग लेने वाले विदेशी

2407. श्री आचार्य भगवान देव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में बहादुरशाह जफर मार्ग में "इंडियन एक्सप्रेस" बिल्डिंग में तथा

कवित महर्षि मद्देश योगी द्वारा आयोजित "साधना शिविर" में कितने विदेशी राष्ट्रिकों ने भाग लिया था और उन्होंने कितने दिन भाग लिया था ;

(ख) क्या भारत सरकार ने उन्हें अनुमति दी थी और उन्हें भारतीय मुद्रा उपलब्ध कराई थी ताकि वे साधना शिविर में भाग लेने के बाद अपने भोजन और निवास के लिए व्यवस्था कर सकें; और

(ग) क्या कुछ ऐसे तथ्य सरकार के नोटिस में आए हैं कि इनमें बहुत से विदेशी व्यक्ति विदेशी आसूचना एजेंसियों से सम्बद्ध थे ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) बताया जाता है कि लगभग 3000 विदेशियों ने भिन्न-भिन्न समय के लिए शिविर में भाग लिया था जो नवम्बर, 1980 से मई, 1981 तक चला था।

(ख) उन देशों के नागरिक, जिन्हें भारत में आने के लिए वीसा की आवश्यकता होती है, भारत के विभिन्न मिशनों से वीसा प्राप्त करके आए थे। देश में आने वाले अन्य पर्यटकों के समान, इस शिविर में भाग लेने वाले व्यक्तियों के लिए अपने आवास और भोजन के खर्च के वास्ते विदेशी मुद्रा जो उन्होंने भारत में प्रवेश के समय विधिवत् घोषित की थी के भारतीय मुद्रा में विनिमय की सुविधा उपलब्ध थी।

(ग) जी नहीं, श्रीमान।

### Schemes for Economic Development of Nagaland

2408. SHRI CHINGWANG KO NYAK: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the North-Eastern Council have sponsored various schemes for economic development of Nagaland; and